

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No.11251 of 2017

(Arising out of OIA-VAD-EXCUS-003-APP-543-2016-17 dated 10/02/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Beepee Coating Pvt Ltd

443 Gidc Estate, Vithal Duyog Nagar,
Anand, Gujarat

.....Appellant

VERSUS

C.C.E. & C.-Anand

Office Of The Commissioner, Central Excise, Customs & Service Tax, Central Excise Building,
Nr. Juna Dadar, Behind Old Bus Depot Anand,
Gujarat- 388001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri S K Shukla, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10772 /2020

DATE OF HEARING: 11.03.2020
DATE OF DECISION: 11.03 .2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they opted to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**